

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 06th MAY, 2024, 10:30 A.M.

CP (IB) No. 22/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Siemens Financial Services Pvt. Ltd. -Vs- Sun Hospital Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Umesh Ch. Sahoo, Adv.

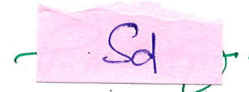
For Respondent (s) :

ORDER

Ld. Counsel Mr. Umesh Ch. Sahoo appears for the petitioner/Financial Creditor. This application has been filed under Section 7 IBC, 2016 for initiation of CIRP against the respondent/Corporate Debtor. Petitioner side filed NeSL certificate at page 40 Annexure F, the NeSL certificate is incomplete Part 'D' is missing, At the request of the petitioner counsel, time is granted to file complete NeSL certificate with Form D. Respondent is represented by Ld. Authorised representative CS Saroj Sahoo undertakes to file appearance in the course of the day. List the matter on 11.06.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)